Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu ******

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 3744 - JK (LD) of 2025 DATED:- 03 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government

Dated:- 03-04 - 2025

No:-LAW-OIC/04/2025

Copy to the:-

1. Learned Advocate General, J&K.

2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.

- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Registrar General, J&K High Court, Jammu/Srinagar.
- 5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
- 6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Revaz Ali Bhat)

Assistant Legal Remembrancer

Jun.

Annexure to the Government Order No.- 3744- JK(LD) of 2025 dated 03.04.2025.

S.No.	Title of the Case	OIC
1	TA No. 5810/2021 in SWP 2524/2018 titled Ravi Kant V/s State of Jammu & Kashmir and others.	Mr. Ashwani Kumar Sharma, Additional Director Sericulture Development Department Jammu.
2	WP(C) No. 1748/2023 titled M/S Marshal Traders Verses U.T. of J&K and Ors.	Mr. Abdul Hamid Bhat, Joint Director, Horticulture Kashmir.

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